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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00526/2019**

**Friday, this the 20<sup>th</sup> day of December, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sujatha.B, W/o.Raveendran Pillai.G  
Aged 57 years, Deputy Post Master  
Officiating Alappuzha HO-688001  
Residing at Rohini House  
Kuruppankulangara P.O  
Cherthala – 688539  
Mob: 9497636673

...Applicant

**(By Advocate Mr.V.Sajith Kumar)**

**v e r s u s**

1. Union of India, represented by Secretary to Government  
Department of Posts  
Ministry of Communications  
Government of India  
New Delhi – 110 001
2. The Chief Postmaster General  
Kerala Circle  
Trivandrum – 695 033
3. Post Master General  
Central Region  
Cochin-682 020
4. Senior Superintendent of Post Office  
Alappuzha Postal Division  
Alappuzha

...Respondents

**(By Advocate Mr.N.Anilkumar,SCGSC)**

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This application having been heard on 20<sup>th</sup> December 2019, the Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Today M.A 180/1258/2019 filed by the respondents, praying for vacation of interim relief and M.A 1140/2019 filed by the applicant, praying for a direction to the respondents to consider the claim of the applicant for selection to the cadre of LSG by allowing her to submit options as permitted in Annexure A-4, were considered.

2. Learned counsel for the respondents submitted that the stay granted by this Tribunal on 27.11.2019 is standing in the way of the department proceeding with further steps after convening of the DPC. Shri.V.Sajith Kumar, learned counsel for the applicant submits that the applicant has no objection to the vacation of interim stay, provided the applicant's claim may also be considered with her being allowed to opt for placement as per Annexure A-4, a prayer she has pressed in M.A 1140/2019.

3. After hearing both sides, we order vacation of the interim stay issued on 27.11.2019. We further direct that the respondents shall consider the

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applicant's claim also with her being allowed to opt for placement as per Annexure A-4.

4. The Original Application, M.A 1258/2019 and M.A 1140/2019 are disposed of as above. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**SV**

### **List of Annexures**

Annexure A-1 - A true copy of the relevant pages of Recruitment Rules issued as GSR 62E dated 31.1.2011.

Annexure A2 - A true copy of the representation dated 15.7.2019 submitted by the applicant before the 2<sup>nd</sup> respondent

Annexure A3 - A true copy of the order No.ST/13-7/2019 dated 7.11.2019 issued by the Director of Postal Services, Central Region

Annexure A4 - A true copy of the letter No.ST/5-2/CADREREST/2019 dated 22.11.2019 issued from the office of the 2<sup>nd</sup> respondent.

Annexure R-1 - True copy of the Postal Directorate Letter No.X-20-24/2019-SPN-II dated 27.5.2019

Annexure R-2 - True copy of letter No.ST/5-2/Dlg/2019 dated 3.7.2019 issued by the 2<sup>nd</sup> respondent, Chief Postmaster General, Kerala Circle

Annexure R-3 - True copy of the Department of Personnel and Training OM No.21011/1/2005-Estt(A)(Pt-II) dated 23.7.2009 containing guidelines regarding filling up of APAR with numerical grading

Annexure R-4 - True copy of Department of Personnel and Training Memo No.35034/7/97-Estt(D) dated 8.2.2002 regarding procedure to be observed by Departmental Promotion Committees (in short DPCs)

Annexure R-5 - True copy of Memo No.ST/13-7/2019 dated 7.11.2019

Annexure R-6 - True copy of Letter No.ST/42-1/2019 dated 20.11.2019 issued by the 3<sup>rd</sup> respondent addressed to the 2<sup>nd</sup> respondent

Annexure M.A 1 - True copy of the interim order dated 27.11.2019 of this Tribunal in O.A No.526/2019.

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